

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:326

ANSWERED ON:19.04.2010

ALLOTMENT OF HOUSES UNDER IAY

Rajaram Shri Wakchaure Bhausahab; Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the break-up of houses allotted to the women, weaker section and minorities in the country under Indira Awas Yojana (IAY) during the last three years, State- wise and year-wise;
- (b) whether the Union Government has appointed any representatives to monitor the works being done under this Yojana;
- (c) if so, the details thereof indicating the main findings of the report, if any, submitted by the aforesaid representatives including complaints made in this regard, if any;
- (d) whether certain State Governments are facing various constraints in implementation of this Yojana; and
- (e) if so, the details thereof and the action being taken or proposed to be taken by the Union Government in this regard ?

Answer

MINISTER OF RURAL DEVELOPMENT(DR. C. P. JOSHI)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 326 due for answer on 19/4/2010

(a): A Statement showing the State-wise, year-wise, number of houses allotted in the name of women or joint name with husband, to weaker sections (SCs/STs) and to minorities during the last three years is at Annexure-I.

(b)&(c): IAY Scheme is monitored through the Monthly Progress Reports, Utilization Certificates, Audit Reports, Monthly and Quarterly Review Meetings and through field visits by Area Officers. National Level Monitors (NLMs) are also appointed and deputed for independent inquiry and monitoring of the scheme. During the period June- Sept.2009, National Level Monitors were deputed for independent assessment of rural development programmes, who visited 2387 villages in 249 districts of 27 States. Major findings of these NLMs in respect of Indira Awaas Yojana are at Annexure-II.

(d)&(e): Indira Awaas Yojana (IAY) is a very popular Scheme of the Central Government and is being implemented in all the States effectively, especially as IAY is a full subsidy scheme and houses are constructed by the beneficiaries themselves. However, in some States, there is shortage of skilled manpower, material and technical supervision. The States Governments have been advised to take necessary action to address these issues. Further, the unit assistance provided for an IAY house is not commensurate with the cost of construction. To augment funds in this regard, the Reserve Bank of India has included IAY houses in the Differential Rate of Interest (DRI) Scheme for lending up to Rs. 20,000/- per housing unit at interest rate of 4% per annum.